THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

- (b) According to the information received from Delhi Administration, a plan of action for Diarrhoea Management and provision of primary health care to the slum dwellers in Delhi has been drawn by adopting three pronged strategies viz.
 - (a) gearing up the present health care delivery system (Reorientation).
 - (b) Community based (field level or outreach) mass scale activities such as social mobilization and delivery of essential component like health education, ORT, chlorine tablets, health care, immunization etc.
 - (c) strengthening the linkages between the health care infrastructure and community based actions.
- (c) The steps planned for the checking of water borne diseases are:-
 - Reorientation of present Health care delivery system.
 - Setting ORT corners in all major hospitals.
 - Stocking of ORS packets and chlorine tablets in clusters/resettlement colonies.
 - Intensification of health education through talks, posters, leaflets and handouts.
 - Involving of Anganwadi workers for awareness campaign on sanitation.
 - Provision of immunisation and distribution of ORS and chlorine

tablets through Mobile Health Scheme.

Written Answers 506

 Setting up of a monitoring Cellcum-Control Room at Maulana Azad Medical College for diarrhoea management.

Assistance for Development of Calcutta

9086. SHRI SUDARSAN RAYCHAUDHURI: DR. DEBI PROSAD PAL:

Will the Minister of URBAN DEVELOP-MENT be pleased to state:

- (a) whether Government are considering any proposal for granting central financial assistance for development of Calcutta in commemoration of its tri-centenary; and
 - (b) if so, the details thereof?

THE MINISTER OF URBAN DEVEL-OPMENT (SHRI MURASOLI MARAN): (a) No. Sir.

(b) Does not arise.

Economic Dependence of Women

9087. SHRIMATI SUMITRA MA-HAJAN: SHRIMATI JAYAWANTI N A V I N C H A N D R A MEHTA: KUMARI UMA BHARATI:

Will the Minister of WELFARE be pleased to state:

- (a) the measures envisaged to eliminate economic dependence of Indian woman:
- (b) whether any specific measures have been taken or are contemplated in this regard for women in tribal areas, scheduled

castes and in remote hill areas;

- (c) if so, the details thereof; and
- (d) the concrete achievements made, State-wise?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

[Translation]

Central Assistance to Agro Based Fruit Industry in Maharashtra

9088. SHRI HARIBHAU SH-ANKAR MAHALE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Maharashtra had requested financial assistance for the development of agro-baded fruit industries; and
- (b) if so, the action taken or being taken in this regard?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b). The information is being collected and will be laid on the Table of the House.

Labour Ministers Conference

9089. SHRI SHEO SHARAN VERMA: Will the Minister of LABOUR be pleased to state:

- (a) whether Labour Ministers' Conference was held in April, 1990;
 - (b) if so, whether any final decision was

reached on Labour Acts; and

(c) the time by which the legislation in this regard is likely to be brought forward?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

- (b) The Labour Ministers' Conference recommended amendments to the following existing legislation:
 - 1. Industrial Disputes Act.
 - 2. Trade Unions Act.
 - 3. Workmen's Compensation Act.
 - 4. Contract Labour Act.
- Inter State Migrant Workmen's Act, and suggested introduction of the following new legislation;
 - (i) Bill on Workers Participation in Management.
 - (ii) Bill on Construction Workers.
 - (iii) Bill on Agricultural Workers.
- (c) The Labour Ministers' Conference makes recommendation to the Government. These are in turn examined by the Government. Therefore, at this stage, the question of indicating the date by which the legislation will be brought forward does not arise.

[English]

Recommendations of Wage Board for Sugar Mili Workers

9090. SHRI BALASAHEB VIKHE PATIL: Will the Minister of LABOUR be pleased to state: